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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
COURT HALL - I (SPECIAL BENCH)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.10.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.679/9/HDB/2019
NAME OF THE COMPANY	Tata Projects Ltd
NAME OF THE PETITIONER(S)	Nexo Industries Pvt Ltd
NAME OF THE RESPONDENT(S)	Tata Projects Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

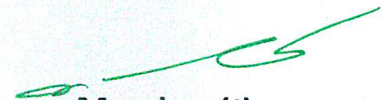
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
<i>Shreya Mundra</i>	<i>Adv</i>	<i>1849013595</i>	<i>[Signature]</i>

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for the operational creditor is present. The matter is listed today for ordering notice to the corporate debtor. Issue **NOTICE** to the corporate debtor. The Registry to prepare notice. The counsel to collect the notice, serve on the corporate debtor and file proof of service. List the matter on 20.11.2019.


Member (J)

Karim